[RAJYA SABHA]

Principal Notification No. S.O. 2340(E), dated the 16th June, 2021, issued under Section 23 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L. T. 261/18/24]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 26 of the Environment (Protection) Act, 1986:-

- G.S.R. 807(E)., dated the 30th October, 2023, publishing Plastic Waste Management (Second Amendment) Rules, 2023, along with delay statement.
- (2) G.S.R. 201(E)., dated the 14th March, 2024, publishing Plastic Waste Management (Amendment) Rules, 2024.

[Placed in Library. For (1) and (2) See No. L. T. 259/18/24]

STATEMENT BY MINISTER

Status of implementation of Recommendations/Observations contained in the 250th Report of the Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): Sir, I lay the statement regarding Status of implementation of Recommendations/Observations contained in the 250th Report of the Department-related Parliamentary Standing Committee on Home Affairs on Action Taken by the Government on the Recommendations/Observations contained in the 243rd Report of the Committee on Demands for Grants (2023-24) of the Ministry of Development of North Eastern Region.

[Placed in Library. See No. L. T. 191/18/24]

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Now, announcement regarding lunch hour. Hon. Members, the Business Advisory Committee has allotted twenty hours for discussion on the Union Budget, 2024-25 and the Budget of Union Territory of Jammu and Kashmir, 2024-25, which commenced yesterday and, so far, only three hours' discussion has taken place.

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